

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-CW-202-2020**

Goa Foundation. .... Petitioner.  
Versus  
GCZMA and others. .... Respondents.

Ms. Norma Alvares, Advocate for the Petitioner.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia, Addl. Government Advocate for Respondents No. 1 to 3.

Mr. Pravin Faldessai, Assistant Solicitor General of India for Respondent No.4.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.**

**Date : 21<sup>st</sup> September, 2020.**

**P.C. :-**

Heard Ms. Alvares for the Petitioner. Learned Advocate General appears along with Ms. Maria Correia for Respondents No.1, 2 and 3. Mr. Faldessai, learned Assistant Solicitor General appears for Respondent No.4.

2. In case any Respondents wish to file reply, they may do so by 15/10/2020, by service of advance copy upon the learned Counsel for the Petitioner. In particular, we direct Respondent No.4 to file a reply to the issues raised in this petition, by the said date.

3. We post this matter for further consideration on 19<sup>th</sup> October, 2020.

**Smt. M.S. Jawalkar, J.**

**M.S. Sonak, J.**